

Uploading of the information relating to Jurisdiction of the different courts in Chamoli judgship

Name of the court	Nature of cases	Territorial Jurisdiction	Pecuniary Jurisdiction	Subject Matter
(A) District Judge & Session Judge	Civil	Whole area of the District Chamoli	Rs. 100001 to Unlimited in Regular Suits and cases under succession act and 5001 to 25000 in J.S.C.C. Suits	<ol style="list-style-type: none"> <li>1. Regular appeal from the judgment and decree passed by Civil Judge (S.D.) &amp; Civil Judge (J.D.) in original suits</li> <li>2. Civil Revision from the judgment passed by the J.S.C.C.</li> <li>3. Misc. Civil Appeal from the order passed by Civil Judge (S.D.), (J.D.) and prescribed Authority</li> <li>4. Motor Accident Claim Cases.</li> <li>5. Land Acquisition Cases</li> <li>6. Guardian &amp; Wards Act Cases</li> <li>7. Civil Review Cases .</li> <li>8. Other Misc. Cases</li> </ol>
	Criminal	Whole area of the District Chamoli		<ol style="list-style-type: none"> <li>1. All type of Sessions Trial .</li> <li>2. Cases under N.D.P.S. Act / S.C. &amp; S.T. Cases</li> </ol>

				<p>3. Appeal against the judgment passed by the Magistrate</p> <p>4. Revision against other orders passed by the Magistrate</p>
(B) Chief Judicial Magistrate, Chamoli / Civil Judge (S.D.)	<p>Criminal</p> <p>Civil</p>	<p>Whole area of the District Chamoli</p> <p>Whole area of the District Chamoli</p>	<p>Rs. 100001 to Unlimited in Regular Suits and cases under succession act cases and 5001 to 25000 in J.S.C.C. Suits</p>	<p>1. All type of criminal cases i.e. I.P.C. cases, Cr.P.C. cases Cases under P.F.A. Act, E.C. Act. N.I. Act, Copyright Act, Foreign Act, M.V. Act. Excise Act, Police Act and other local Acts</p> <p>1. Civil Suits 2. J.S.C.C. Suits 3. Cases under Succession Act 4. Execution Cases 5. Other Misc. Cases</p>
© Civil Judge (J.D.) / Judicial Magistrate Karanprayag	Civil	Whole area of tehsil Karanprayag and tehsil Gairsain	Up to Rs. 100000 in Regular Suits and succession act cases and up to 5000 in J.S.C.C. Suits	<p>1. Regular Suits 2. J.S.C.C. Suits 3. Cases under succession act. 4. Execution cases</p>

	Criminal Cases	Whole area of tehsil Karanprayag and Gairsain		5. Other Misc. Cases  All type of criminal cases i.e. I.P.C. Cases, Cr.P.C. Cases and other local act cases relating to tehsil Karanprayag and Gairsain
(D) Civil Judge (J.D.) / Judicial Magistrate Tharali	Civil	Whole area of tehsil Tharali	Up to Rs. 100000 in Regular Suits and succession act cases and up to 5000 in J.S.C.C. Suits	1. Regular Suits 2. J.S.C.C. Suits 3. Cases under succession act. 4. Execution cases 5. Other Misc. Cases
	Criminal	Whole area of tehsil Tharali		1. All type of criminal cases i.e. I.P.C. Cases, Cr.P.C. Cases and other local act cases relating to tehsil Tharali
(E) Civil Judge (J.D.) / Judicial Magistrate Gopeshwar	Civil	Whole area of tehsil Chamoli, Joshimath and Pokhari	Up to Rs. 100000 in Regular Suits and succession act cases and up to 5000 in J.S.C.C. Suits	1. Regular Suits 2. J.S.C.C. Suits 3. Cases under succession act 4. Execution cases

	<b>Criminal</b>	<b>Whole area of tehsil Pokhari</b>		<b>5. Other Misc. Cases</b>  <b>1. All type of criminal cases i.e. I.P.C. Cases, Cr.P.C. Cases and other local act cases relating to tehsil Tharali</b>
--	-----------------	---	--	---